

Sl.No.11

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/15/98/AMR/2022		98 of Comp. Act	Bhim Reddy Ram Reddy & another Vs. Andhra Pradesh Tea Company Private Limited & another

ORDER

Present: Mr. Kartikeya Tiwari, Proxy Counsel for the Petitioners.

Mr. K.V.Raman, Ld. Counsel for the Respondents.

Pleadings are completed. For hearing, list the matter on 23.07.2024.

sdr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**